

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2619  
ANSWERED ON:09.12.2005  
GRANTS TO NGOS FOR DRINKING AND SANITATION FACILITIES  
Sarvey Shri Sathyanarayana

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of Non Governmental Organization (NGOs) engaged in the research, development and conduct of training in the Drinking Water and Sanitation Sector in the rural areas of the country particularly in Andhra Pradesh, State-wise;
- (b) the details of grants provided to each of them during the last three years and current year, State-wise; and
- (c) the details of rural areas benefited as a result thereof, State-wise and District-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A.NARENDRA)

(a) to (c) As per Research & Development guidelines of Rajiv Gandhi National Drinking Water Mission (RGNDWM), NGOs are eligible for grants for undertaking Research & Development (R&D) Projects in drinking water and sanitation sector. R&D Project grants are not released State-wise and District-wise. The details of NGOs to whom grants were released during the last three years and current year are given in Annexure.

In Total Sanitation Campaign Programme (TSC), at National level, funds for conducting training were released to two NGOs during the last three years and the current year. The details are given in the Annexure. No NGO from Andhra Pradesh was funded at the National level under the TSC for R&D and training related activity.

The training programmes are organized by these NGOs for project functionaries of almost all States. Capacity Development of TSC project functionaries lead to better implementation of TSC projects for effective rural sanitation coverage. TSC Guidelines also permit engagement of NGOs by District Implementation Agencies and Communication & Capacity Development Units, set up by States, for taking up Information, Education & Communication and training activities. Details of grants provided to NGOs by the District Implementation Agencies and State Governments in the rural drinking water and sanitation sector are not kept at Government of India level.

**Annexure**

Statement referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 2619 for reply on 9.12.2005.

| (Rs. In lakh)  |         |         |         |         |   |
|--|---------|---------|---------|---------|---|
| Name of NGO  | 2002-03 | 2003-04 | 2004-05 | 2005-06 | Remarks                                   |
| Social Work & Research Centre (R&D), Ajmer (Rajasthan) |         | 5.5     |         |         | For R& D Project                          |
| Rama Krishna Mission Parishad, Narendrapur, Kolkata    |         |         | 19.8    |         | For training of TSC project functionaries |
| Environmental Sanitation Institution, Ahmedabad        | 100     | 12.5    |         |         | For training of TSC project functionaries |